

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.113  
CP(IB) 723 of 2019

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Key Associates

.....Applicant

V/s

Manpasand Beverages Ltd

.....Respondent

**Order delivered on: 13/06/2023**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant

: Ms. Naincee Jain, Advocate i/b Vis Legis Law  
Advocates for Operational Creditor

For the Respondent

: Ms. Hirva Dave, Advocate along with Mr. Jaimin Dave,  
Advocate - Corporate Debtor in CP IB 723 of 2019

**ORDER**

Due to paucity of time, as the Hon'ble Member (J) is holding another Bench at 3 p.m., the matter stands adjourned.

List the matter on 25.07.2023.

-SD-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

-SD-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**

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